

for providing necessary equipment and according adequate grants for starting the college; and

(c) if so, what action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE):

(a) Yes

(b) No.

(c) Does not arise.

#### नशील और मादक द्रव्यों के विरुद्ध प्रचार

1613. श्री डी० क० पटेल : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने को कृपा करेंगे कि :

(क) 1972-73 तथा 1973-74 के वर्ष के दौरान केंद्रीय सरकार द्वारा किन किन संस्थाओं को नशीले और मादक द्रव्यों के विरुद्ध प्रचार करने के लिए कितना कितना अनुदान दिया गया;

(ख) क्या सरकार को फ्रेंड्स इंटरनेशनल (इण्डिया), नई दिल्ली से, विशेष अनुदान दिये जाने हेतु, कोई आवेदन-पत्र प्राप्त हुआ है; और

(ग) यदि हां, तो उसका व्यौरा क्या है और उस पर, सरकार ने क्या निर्णय किया है ?

#### f [Propaganda against Narcotics and Intoxicants

1613. SHRI D. K. PATEL : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the names of the organisations which were given grants by the Central Government during the years 1972-71 and 1973-74 for carrying on propaganda against narcotics and intoxicants and the amount of grant given to each of them;

(b) whether Government have received any application from the Friends-International (India), New Delhi for special grants in this regard; and

(c) if so, what are the details thereof and what decision Government have taken thereon?]

स्वास्थ्य और परिवार नियोजन मंत्रालय में उपमंत्री (श्री ए० के० एम० इसहाक) : (क) समाज कल्याण विभाग ने शराब पीने के विरुद्ध प्रचार करने के लिए अखिल भारतीय मद्य-निषेध परिषद् नई दिल्ली को जा अनुदान दिये वे इस प्रकार हैं :—

1972-73	. 95,000 रुपये
1973-74	. 90,000 रुपये

(ख) और (ग) इस संबंध में हाल ही में कोई आवेदन पत्र प्राप्त नहीं हुआ है। वैसे, फ्रेंड्स-इंटरनेशनल (इण्डिया), नई दिल्ली ने शराब, तम्बाकू और मादक द्रव्यों पर एक सम्मेलन का आयोजन करने के लिए अप्रैल, 1973 में 10,000 रुपये के अनुदान का मांग की थी। उनको यह मांग स्वीकार नहीं का गया था क्योंकि नशीले द्रव्यों के कुप्रभावों के विरुद्ध प्रचार करने के लिये कोई विशेष योजना नहीं थी।

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) The following grants were paid by the Department of Social Welfare to All India Prohibition Council, New Delhi, for propagating against consumption of liquor:

1972-73	. Rs. 95,000
1973-74	. Rs. 90,000

(b) and (c) No application has been received recently. Friends International (India), New Delhi had, however, requested for a grant of Rs. 10,000/- in April, 1973, for holding a Conference on alcohol, tobacco and narcotics. This was not acceded to as there was no specific scheme for publicity against the ill effects of intoxicants.]

1614. [Transferred to the 9th December, 1974.]

#### Conversion of Residential Flats into Commercial Flats

1615. SHRI BHAIYA RAM MUNDA : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have recently received representations from the students of Moti Bagh a locality, in New

[ ] English translation.

Delhi for the conversion of some residential flats into commercial flats for private coaching purposes;

(b) if so, whether Government propose to earmark some residential flats for that purpose in the colony and if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) No, Sir.

(b) and (c) Do not arise.

1616. [Transferred to the 19th December, 1974.]

**Verification of the particulars submitted by the Members of Delhi School Teachers' Co-operative House Building Society**

1617. SHRI J. S. TILAK: Will the Minister of WORKS AND HOUSING be pleased to state ;

1a) whether all the claimants of the membership of the Delhi School Teachers' Co-operative House Building Society would be allotted plots without verifying whether he owns or does not own a residential house/plots in his/ her name or in the name of his/her wife /husband or any dependent in the Union Territory of Delhi; if so, the reasons therefor; and

(b) if not, the steps proposed to be taken to ensure that plot is not allotted to a person who already owns a house/ plot in the Union Territory of Delhi in his/her own name or in the name of his/her wife/husband or any dependent?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) and (b) Before allotment of residential plots, each eligible member of the society will be required to file an affidavit on prescribed proforma to the effect that he/she, himself/herself, or his/her dependent relations, including unmarried children, do not own any plots/house in Delhi/New Delhi/Delhi Cantonment. Complaints regarding correctness of any affidavit so filed by a member are inquired into and suitable action taken.

**Discrepancies on the Affidavits filed by the Member of the Delhi School Teachers' Co-operative House Building Society**

1618. SHRI J. S. TILAK: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the reasons for which the Enquiry Officer did not tally the contents of affidavits received in response to his notice dated 2nd March, 1974 from the members of Delhi School Teachers Cooperative House Building Society with those already received by him in 1972;

(b) the steps taken so far or proposed to be taken to detect the cases in which the details regarding number and date of membership etc. differ in the affidavits filed by a member in 1972 and 1974 respectively; and

(c) the other steps taken so far or proposed to be taken to detect cases in which persons have been able to get their date and number of membership changed with the connivance of the so-called office bearers of the Society?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) to (c) By notice dated the 2nd March, 1974, affidavits were called for with a view to bringing out a list of genuine membership of the Society. These affidavits were scrutinised by the Enquiry Officer. Further action, as admissible under law, will be taken after consideration of the findings of the Enquiry Officer.

**Full particulars of the Members of the Delhi School Teachers' House Building Society**

1619. SHRI J. S. TILAK : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names, full addresses, dates and number of membership, amount with dates of deposits, ownership/non-ownership of residential plot/house in the Union Territory of Delhi in respect of each person who had filed affidavit as a member of the Delhi School Teachers Cooperative House Building Society, Delhi with the Registrar, Cooperative Societies, Delhi in the year 1972;